SHRI DINESH SINGH: The non. Member will have 'the opportunity to discuss this policy matter a little later today.

SHRI MULKA GOVINDA REDDY: Has it come to the knowledge of the Government that not only in African countries are the Chinese carrying on vigorous anti-Indian propaganda, but i_n Southeast Asian countries also they are doing it and the impact of the propaganda that is carried on by our Embassies in Africa and other countries has not been felt? And may I ask whether the Government would revise their attitude and take proper steps in this matter?

SHRI DINESH SINGH: The Chinese are carrying on propaganda in Southeast Asia also, as I have already said at the beginning; and we **are** doing our best there also.

ARREARS OF TELEPHONE BILLS

- •739. SHRI RAM SINGH: Will the Minister of COMMUNICATIONS be pleased to state:
- fa) whether it is a fact that huge arrears of telephone bills remain unrealised; and
- (b) if so, the break-up of the arrears according to Ministries and Ministers of the Government of India?

THE DEPUTY MINISTER IN THK DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) As on 1st August 1964, the outstanding, in respect of bills issued upto 31st January, 1964, was Rs. 3-05 crores

(b) The information is not available and its compilation will involve considerable time and enormous labour.

SHRI RAM S^TNGH: Is this figure of Rs. 3'05 crores only for the Ministries or does it relate to all over India?

SHRI B. BHAGAVATI: It is for the whole country.

श्री श्रीमान यह बतलाने की कृपा करेंगे कि इतना श्रीधिक बकाया हो चुका है और इसमें बहुत सा ऐसा है जो कि सन् 1957 ई0 से पहिले का भी है, ऐसी स्थिति में इतना बकाया क्यों हो जाता है, ऐसा बकाया रखने वालों के खिलाफ क्या कार्यवाही की जाती है और उसे वसूल करने के लिए क्या प्रयत्न किया जाता है।

SHRI B. BHAGAVATI: A number of new measures are being taken to deal with this problem of outstandings. Recently orders have been issued to disconnect all telephone connections of the subscribers, both private and government, who have not paid their dues within the prescribed period.

Shri ABID ALI: What is the amount out of this sum of Rs. 305 crores due from the government officers? That is (a). And (b) why are bills sent so late to the telephone subscribers? As a matter of fact bills for February and March for trunk telephones are now being received by us. What is the reason for this delay?

SHRI B. BHAGAVATI; As regards the first part, it is very difficult to say, have already stated, how many cases the standings lie with the Government and in how many cases they lie with private subscribers. That is because the accounts for telephone revenues are maintained oh telephone number basis or telephone numberwise. So, it is very difficult to classify the government and private outstandings. It will take much time. I can say that broadly speaking, about 50 per cent. is the outstanding due from government subscribers. As regards the delay in billing I can say that in Delhi. Calcutta, Madras and Bombay, bills have been issued up to October,

1964. Alter that bills are being issued for this period also. I agiee that there is some de'ay in billing at present in some cases, but Iwe have tried to expedite billing ai far as practicable. A new mechanised system of handling telephone billing has been introduced in Calcutta on an experimental basis and if it proves successful that system of mechanised bil ing and accounting will be introduced in other parts aiso.

f [MONEY COLLECTED ON FLAG DJVY

झंडा दिवस पर एकत्र किया गया धन

*७४०. श्री रास् सहाय: क्या प्रशि-रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) इस वर्ष झंडा दिवस पर सैनिकों के कल्याणार्थ में कितना धन एकत्र किया गया; ग्रीर
- (ख) इस निधि में कितना धन है ग्रौर उस का उपयोग किस प्रकार होता है ?
- •740. SHRI RAM SAHAI: Will the Minister of Defence be pleased to state:
- (a) the amount of money collected this year on the Flag Day for the welfare of the soldiers; and
- (b) the amount of money available in this fund and the manner in which it i_s utilised?]

THE DEPUTY MINISTER IN |THE MINISTRY OF DEFENCE (DR. DJ S. RAJU): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

- fa) The amount of collections received so far on the Armed Forces Flag Day 1964 is about Rs. 6 lakhs. Full 'information is not available yet a_s remittances are expected firom
 - t[1 English translation.

various States and administration* and our Missions and posts abroad and this will take time. The accounts of the Flag Day Fund 19L4 are **kept** open from 1st July 1964 to 30th June, 1965.

(b) From every year's collection 10 per cent. i_s kept in the Central Reserve, 45% is distributed back to the State Governments and Lo:al Administrations and the remaining 45 to the Services Headquarters, Indian Red Cross Society and some other organisations.

The State Governments and Local Administrations utilise ihe money at their disposal for the relief of ex-servicemen and their families. The Services Headquarters utilise 70 per cent, of the money placed at their disposal for alleviat'on of distress of individual ex-servicemen by way of recurring grants varying from Rs. 8 to Rs. 25 per month or lump sum grants generally not exceeding Rs. IOO. They use the remaining 30 per cent, for providing amenities to serving personnel such as sports gear, magazine,", radios, gramophones, etc. The Central reserve of the Flag Day Fund has, however, been allowed to accumulate and at present the amount standing in the Central reserve is about Rs. 17,96,000. It is meant to be utilised to supplement the annual quotas distributed to the various authorities if the collections of any part'cular Flag Day happen to be small.

†[रक्षा मंत्रालय में उपमंत्री (डा॰ डि॰ ए ७० राज): (क) तथा (ख) एक विवरण सभा के पटल पर रख दिया गया है।

विवरण

(क) सशस्त्र सेनाम्रों के 1964 के झंडा दिवस पर, ग्रव तक प्राप्त हो चुकी

†[] Hindi translation.